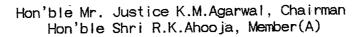
Central Administrative Tribunal Principal Bench

C.P.No.101/98 in O.A.No.1338/97



New Delhi, this the 3rd day of August, 1998

Shri Ramesh Chand s/o Shri Bhu Dayal Singh E/o Jhuggi No.A-320 Sanjay Camp Chanakyapuri New Delhi working as Casual Labour (Waterman) Bank Security Cell, CBI-VI Floor NDMC Building Yashwant Place New Delhi.

Applicant

(By Shri U.Srivastava, Advocate)

۷s.

Shri R.C.Sharma
The Director
Central Bureau of Investigation
CGO Complex, J-Block-IV
Lodhi Road
New Delhi - 110 003.

... Respondents

(By Shri S.Mohd. Arif with Shri R.P.Aggarwal, Advocates)

ORDER (Oral)

Hon'ble Mr. Justice K.M.Agarwal, Chairman

been provided work by the respondents. The direction was to give the applicant preference over his juniors, freshers and outsiders as and when work was available. On the previous date of hearing, we found that the applicant was reluctant to join duties. We directed him to join the duties and the respondents were directed to take him on duty. That order dated 28.7.1998 had been complied with. There was no direction to make payment to the applicant at particular rate. The objection tried to be raised on 28.7.1998 is again tried to be raised today also. Circular dated 22.6.1998 issued by the respondents

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and received by the applicant contains denial to accept the appointment. In spite of this, we directed the respondents to take him on duty.



2. Under these circumstances, the Contempt Petition has become infructuous and the same is hereby dismissed as having become infructuous. Rule nisi shall stands discharged.

(K.M.Agarwal) Chairman

(R.K.Ahoojia) Member(A)

/rao/